GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 74 TO BE ANSWERED ON 21.07.2025

INDIAN LABOUR CONFERENCE

74. SHRI V K SREEKANDAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether it is a fact that the Indian Labour Conference has not been held for the last ten years and if so, the details thereof;
- (b)whether it is also true that the 46th edition of the conference was held in the year 2015 and if so, the details thereof;
- (c)whether it is a fact that almost all the Central Trade Unions had urged the Government to organise the conference to uphold the traditions of tripartism and also to address pressing labour issues, if so, the details thereof;
- (d)whether it is also a fact that conducting periodical discussions with the Trade Unions on important labour policies/issues is different from holding Indian Labour Conference; and
- (e)if so, the details thereof along with the steps taken/being taken by the Government to organise the Indian Labour Conference?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

- (a) & (b): Yes, the 46th Session of the Indian Labour Conference (ILC) was held in New Delhi from 20-21 July, 2015.
- (c) to (e): Yes, requests have been received from Central Trade Union Organizations for convening the ILC. The Government has been holding tripartite consultations involving representatives of the Government, employers, and workers to deliberate on important labour policies/issues from time to time.
